

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/73(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	KATYAINI PRODUCTS PRIVATE LIMITED VS MARSONS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance via video conference/physically
For the Petitioning Creditor**

Mrs. Manju Agarwal, Adv.

Mr. Anuj Mannot, Adv.

Mr. Rishi Agarwal, Adv.

Ms. Priyanka Ghosh, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **05.08.2024**.

**Satyajit Roy
(Court Officer)**